

**THE DISPLACED PERSONS CLAIMS AND OTHER LAWS REPEAL
ACT, 2005**

No. 38 OF 2005

[5th September, 2005.]

**An Act to repeal the Displaced Persons (Claims) Act, 1950 and
certain other enactments.**

**BE it enacted by Parliament in the Fifty-sixth Year of the Republic of India as
follows:—**

Short title.

**1. This Act may be called the Displaced Persons Claims and other Laws Repeal Act,
2005.**

**Repeal of
enactments.**

2. The enactments specified in the Schedule are hereby repealed.